

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF CHENNAI ZONAL BENCH**

Date : 30<sup>th</sup> July, 2018  
Time : 02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL  
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI  
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Original Application No. 462/2018</b> (Earlier O.A. No. 11/2018 (SZ))	D. V. Girish Vs. Union of India & Ors.	Mr. Yogeshwaran. A, Adv. for Applicant
2.	<b>Original Application No. 465/2018</b> (M.A. No. 1106/2018, M.A. No. 1107/2018 & M.A. No. 1108/2018) (Earlier O.A. No. 100/2017 (SZ))	B. Narender Reddy Vs. State of Telangana & Ors.	Mr. G. Stanly Hebzon Singh, Adv. for Applicant
3.	Original Application No. 319/2018	Gouraram Rajashekar Reddy Vs. Chief Secretary, State of Telengana & Ors.	Mr. TVS Raghavendra Sreyas and Ms. Gayatri Gulati, Advs. for Applicant

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)